

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 234 of 2015 &
IA No. 386 of 2015**

Dated: 19th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Punjab Biomass Pvt. Ltd.

....Appellant(s)

Vs .

Punjab State Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Saahil Kaul

Mr. Matrugupta Mishra

Counsel for the Respondent(s)

:

Mr. Sakesh Kumar for R-1

Mr. Anand K.Ganesan for R-2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **12.01.2017.**

**(I.J. Kapoor)
Technical Member
ts/sh**

**(Justice Ranjana P. Desai)
Chairperson**